

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 11-09-2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	ABA 387/20	Prashant Pandurang Gosavi and Anr. Vs. Bandra Pol.Stn.	Hearing
2	ABA 798/20	Sadashiv @ Mehul Pandey and 2 Others. Vs. Khar Pol.Stn.	Hearing
3	ABA 917/20	Najma Abdul Rehman Kazi Vs. Khar Pol.Stn	Say & Hearing
4.	Bail Appln. 1766/20	Ofor Uche Vs. Bandra Pol.Stn.	Hearing
5	ABA 960/20	Nandini Hitesh Khilnani Vs. Khar Pol.Stn.	Say & Hearing
6.	SC 382/19	State-Pant Nagar Police St. V/s Sachin Divkar Pawar	BA in SC
7	SC 830/15 @ SC 522/17	The State DCB CID Vs Dharmendra Shivbali Singh @ Sanjay Tomar	Hrg
8	ABA 990/20	Shebhaz Akbar Khan V/s State-Bandra Police st.	Hrg.
9	S.C.69/18 (HCTB)	Khar Pol.Stn. Vs. Haseemali Ashikali Shaikh and ors.	R/E (PH)

10	S.C.505/18	Kurla P.Stn. Vs. Ifraan @Rafulla Shafiulla Khan	R/E/(PH)
11	S.C.713/19	DCB CID Vs. Jitendra Vidyanchal Mishra @Bandish	R/E (PH)
12	A.B.A.558/20	RaviAtmaram Todankar Vs. Bandra Pol.Stn	Hearing
13	A.B.A.559/20	Prashant Indra Narayan Mishra Vs. Bandra Pol.Stn.	Hearing
14	A.B.A.560/20	Deepak Indra Narayan Mishra Vs. Bandra Pol.Stn.	Hearing
15	B.A .882/20	Ruben Lobo Vs. Bandra Pol.Stn.	Say & Hearing
16	B.A.883/20	Wendell Remedios Vs. Bandra	Say & Hearing
17	M.A.in A.B.A.92/20	Rafat Husain Vs. Santacruz P.Stn.	Say & Hearing
18.	M.A.1102/20	Ritesh Balkrishna Shetty Vs. Parksite Pol.Stn.	Hearing
19.	B.A. 1860/20	Mr. Sufiyan Moinuddin Khan Vs.Dharavi Pol.Stn.	Hearing
20	M.A.Ex.215 in S.C.607/17	Bikramjit Singh Joginder Singh Vs. State	Hearing
